

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 29.11.05

Registration No. 1022/05

Manish Gupta Applicant (s)

VERSUS

U.O.I. Respondent (s)

A copy of the ORDER dated 29.11.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

23.11.05
Sh. Akshay Jain for applicant.
Learned counsel for the
applicant seeks permission to
withdraw this OA.
The OA is accordingly
dismissed as withdrawn at the
admission stage itself.

Sd/

(Madam Mohan)
J.M.

Sd/

(M.P. Singh)

Vg

सत्य प्रतिनिधि

उप-निर्देश

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

GRPR-119-CAT Jabal

To

Shri Akshay Jain
Advocate
C-10, Krishna Colony
Buxar, J.